

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/43/2020

Date : 09.06.2020

Following Judicial officers are hereby appointed/posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties till further orders :-

S. No.	Name of the officer with present post, to whom additional appointment of vacant court is given in addition to his/her own duties. SARVA SHRI/MS. :	Name of Vacant Court(s)
1	2	3
1.	Pawan Kumar Singhal ADJ No.9, Jaipur Metropolitan-II	District & Sessions Judge, Jaipur Metropolitan-II
2.	Ambika Soni Addl.Senior Civil Judge-cum-ACMM (Communal Riots Cases), Jaipur Metropolitan-II	Senior Civil Judge-cum-Chief Metropolitan Magistrate, Jaipur Metropolitan-II

NOTE :-

1. The officers shall dispose off minimum 40% additional work as per circular of standard of work.
2. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER
[Signature]
9.6.2020
REGISTRAR (ADMN.)

No.Estt.b2(v)1/WA/2020/1750

Date : 09.06.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
5. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
9. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. The District & Sessions Judge, Jaipur Metropolitan, Jaipur-I & II with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell/RJS Leave/
Jr.Actt./Building Cell

BY ORDER
[Signature]
9.6.2020
REGISTRAR (ADMN.)